

No.GOB(I) 56/2021

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 9TH AUGUST, 2021.**

NOTIFICATION

PART-A

The following transfer and postings of officers of Judicial Department in the cadre of Civil Judge are ordered in the interest of public service, to take effect from the forenoon of **16th August, 2021:-**

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Sri. Raghunatha Gowda K.T.	II Addl. Civil Judge, Ballari.	Addl. Civil Judge and JMFC, Ballari. (Vacant Court)
2	Smt. Krupaa C.L.	III Addl. Civil Judge and JMFC, Shivamogga.	II Addl. Civil Judge and JMFC, Shivamogga. (Vacant Court)
3	Sri. Shyam Prakash	II Addl. Civil Judge and JMFC, Udupi.	Addl. Civil Judge and JMFC, Udupi. (Vacant Court)
4	Sri. Mahantesh Bhusagol	III Addl. Civil Judge and JMFC, Udupi.	II Addl. Civil Judge and JMFC, Udupi. (Vice Sri. Shyam Prakash – transferred)
5	Smt. Nirmala M.C.	IV Addl. Civil Judge and JMFC, Udupi.	III Addl. Civil Judge and JMFC, Udupi. (Vice Sri. Mahantesh Bhusagol – transferred)
6	Smt. Lakshmi M.V.	II Addl. Civil Judge and JMFC, Channarayapatna.	Addl. Civil Judge and JMFC, Channarayapatna. (Vacant Court)

1	2	3	4
7	Sri.Krishna Murthy N.	II Addl. Civil Judge and JMFC., Kanakapura.	Addl. Civil Judge and JMFC., Kanakapura. (Vacant Court)
8	Smt. Shobha	II Addl. Civil Judge and JMFC., Gokak.	Addl. Civil Judge and JMFC, Gokak. (Vacant Court)
9	Smt. Preeti L. Malavalli	II Addl. Civil Judge and JMFC., Arkalgud.	Addl. Civil Judge and JMFC., Arkalgud. (Vacant Court)
10	Smt. Radha S.	II Addl. Civil Judge and JMFC III Court, Hassan.	I Addl. Civil Judge and JMFC II Court, Hassan. (Vacant Court)
11	Sri.Avinash Chindu H.	III Addl. Civil Judge and JMFC, Hassan.	II Addl. Civil Judge and JMFC III Court, Hassan. (Vice Smt. Radha S. – transferred)
12	Sri. Ramalingappa	IV Addl. Civil Judge and JMFC, Hassan.	III Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Avinash Chindu H. – transferred)
13	Sri. Yogesha K.	V Addl. Civil Judge and JMFC, Hassan.	IV Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Ramalingappa – transferred)
14	Sri. Chethan Annadani Manjunatha	III Addl. Civil Judge, Ballari.	II Addl. Civil Judge, Ballari. (Vice Sri. Raghunatha Gowda K.T. – transferred)

1	2	3	4
15	Sri. Sampattakumar Balolagidad	IV Addl. Civil Judge and JMFC., Ballari.	III Addl. Civil Judge, Ballari. (Vice Sri. Chethan Annadani Manjunatha – transferred)
16	Smt. Asma Kouser	XIII Addl. Civil Judge and JMFC., Mysuru.	XII Addl. Civil Judge and JMFC., Mysuru. (Vacant Court)
17	Smt. Pooja J.	IV Addl. Civil Judge and JMFC., Shivamogga.	III Addl. Civil Judge and JMFC, Shivamogga. (Vice Smt. Krupaa C.L. – transferred)
18	Sri. Anand Konnur	II Addl. Civil Judge and JMFC, Nelamangala.	Addl. Civil Judge and JMFC, Nelamangala. (Vacant Court)
19	Smt. Sujatha H.	III Addl. Civil Judge and JMFC, Channarayapatna.	II Addl. Civil Judge and JMFC, Channarayapatna. (Vice Smt. Lakshmi M.V. – transferred)
20	Sri. Raju Shedbalkar	II Addl. Civil Judge and JMFC, Sirsi.	Addl. Civil Judge and JMFC, Sirsi. (Vacant Court)
21	Sri. Birappa Kamble	V Addl. Civil Judge and JMFC., Ballari.	IV Addl. Civil Judge and JMFC., Ballari. (Vice Sri. Sampattakumar Balolagidad – transferred)
22	Sri. Mayappa Lagamappa Pujeri	V Addl. Civil Judge and JMFC., Shivamogga.	IV Addl. Civil Judge and JMFC., Shivamogga. (Vice Smt. Pooja J – transferred)

1	2	3	4
23	Smt. Sushma C	VI Addl. Civil Judge and JMFC, Hassan.	V Addl. Civil Judge and JMFC, Hassan. (Vice Sri. Yogesha K – transferred)

PART – B

The following candidates, appointed as Civil Judges in the Karnataka Judicial Service under Government Notification No.LAW-LAC/60/2021, dated 26.07.2021 who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the charges noted against their names to take effect from the forenoon of **16th August, 2021:-**

Sl. No.	Name of the Officer	Place to which posted
1	2	3
1	Smt. Chandrika K.T.	JMFC Court, Mandya. (Vacant Court)
2	Sri. Shrinivas Patil	Addl. Civil Judge and JMFC-II Court, Karwar. (Vacant Court)
3	Sri. Abhishek Ramachandra Joshi	II Addl. Civil Judge and JMFC, Sirsi, Uttara Kannada District. (Vice Sri. Raju Shedbalkar – transferred)
4	Sri. Chatni Prashant Sharanabasaveshwar	Addl. Civil Judge and JMFC., Bagalkot. (Vacant Court)
5	Sri. Raviprakash Tippanna Avin	Addl. Civil Judge and JMFC., Haveri. (Vacant Court)
6	Smt. Chethana	II Addl. Civil Judge and JMFC., Arkalgud, Hassan District. (Smt. Preeti L. Malavalli – transferred)

1	2	3
7	Sri. Adithyakumar H.R.	Addl. Civil Judge and JMFC., Koppal. (Vacant Court)
8	Smt. Chetana Arikatti	Addl. Civil Judge and JMFC., Hungund, Bagalkot District. (Vacant Court)
9	Smt. Saumya Hooli	Addl. Civil Judge and JMFC., Basavana Bagewadi, Vijayapura District. (Vacant Court)
10	Sri. Shivakumar G.N.	V Addl. Civil Judge and JMFC., Shivamogga. (Vice Sri. Mayappa Lagamappa Pujeri – transferred)
11	Sri. Manjunatha Chari D.K.	Addl. Civil Judge and JMFC., Gowribidanuru, Chikkaballapura District. (Vacant Court)
12	Smt. Prakruthi Y.R.	XIII Addl. Civil Judge and JMFC., Mysuru. (Vice Smt. Asma Kouser – transferred)
13	Smt. Sparsha M Dsouza	I Addl. Civil Judge and JMFC., Sagar, Shivamogga District. (Vacant Court)
14	Sri. Sharath Kumar K.S.	VI Addl. Civil Judge and JMFC, Hassan. (Vice Smt. Sushma C – transferred)
15	Smt. Chaithra L.	II Addl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Sri. Anand Konnur – transferred)
16	Smt. Roopa Matti	II Addl. Civil Judge and JMFC., Gokak, Belagavi District. (Vice Smt. Shobha – transferred)

1	2	3
17	Sri. Jeethu R.S.	IV Addl. Civil Judge and JMFC, Udupi. (Vice Smt. Nirmala M.C. – transferred)
18	Smt. Sukanya C.S.	Addl. Civil Judge and JMFC., Devanahalli, Bengaluru Rural District. (Vacant Court)
19	Sri. Manjunath Banakar	JMFC V Court, Belagavi. (Vacant Court)
20	Sri. Dastageersab Abdulrajak Mulla	V Addl. Civil Judge, Kalaburagi. (Vacant Court)
21	Sri. G.Sanjeev Kumar	II Addl. Civil Judge and JMFC., Hosapete, Ballari District. (Vacant Court)
22	Sri. Raghu C.J.	Addl. Civil Judge and JMFC., Kollegal, Chamarajanagar District. (Vacant Court)
23	Smt. Roopa Chinivar	V Addl. Civil Judge and JMFC., Ballari. (Vice Sri. Birappa Kamble – transferred)
24	Sri. Karn Singh R.U.	JMFC-II Court, Hubballi, Dharwad District. (Vacant Court)
25	Smt. Parvathi V.	II Addl. Civil Judge and JMFC., Kanakapura, Ramanagara District. (Vice Sri. Krishna Murthy N. – transferred)
26	Smt. Rashmi S.	III Addl. Civil Judge and JMFC, Channarayapatna, Hassan District. (Vice Smt. Sujatha H.–transferred)

1	2	3
27	Smt. Bhavya K.	Addl. Civil Judge and JMFC., Badami, Bagalkot District. (Vacant Court)
28	Smt. Nazia Kouser	JMFC-III Court, Davanagere. (Vacant Court)
29	Smt. Vidya A.S.	II Addl. Civil Judge, Kundapur, Udupi District. (Vacant Court)
30	Smt. Saraswati Hotakar	Addl. Civil Judge and JMFC., Mudhol, Bagalkot District. (Vacant Court)
31	Smt. Usha Rani B.N.	Addl. Civil Judge and JMFC., Channapatna, Ramanagara District. (Vacant Court)

BY ORDER OF THE HIGH COURT,

Sd/-
(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. District & Sessions Judges of Ballari, Bagalkot, Bengaluru Rural, Belagavi, Chamarajanagar, Chikkaballapura, Davanagere, Dharwad, Hassan, Haveri, Kalaburagi, Koppal, Mandya, Mysuru, Ramanagara, Shivamogga, Udupi, U.K.Karwar and Vijayapura.
2. The Officers at Part-A of the notification.
3. The Officers at Part-B of the notification- through the Director, Karnataka Judicial Academy, Bengaluru.
4. The Director, Karnataka Judicial Academy, Bengaluru, with a direction to make necessary arrangements for relieving the officers at Part-B of the notification on the afternoon of 13th August, 2021 to enable them to take charge of their new posts on 16th August, 2021.
5. The Courts concerned.
6. The Accountant General in Karnataka, Bengaluru.

7. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Protocol and Hospitality)/Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
10. The Additional Registrar General, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
20. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
21. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
22. Spare copies.

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